

(SHRI DHANIK LAL MANDAL): I beg to lay on the Table copy each of the following Orders (Hindi and English versions) issued under section 51 of the Government of Union Territories Act, 1963:—

(1) S.O. 644(E) published in Gazette of India dated the 11th November, 1978 notifying President's Order dated the 11th November, 1978, in relation to Union territory of Mizoram. [Placed in Library. See No. LT-2761/78].

(2) S.O. 645(E) published in Gazette of India dated the 12th November, 1978 notifying President's Order dated the 12th November, 1978, in relation to Union territory of Pondicherry. [Placed in Library. See No. LT-2762/78].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955 AND SUGAR UNDERTAKINGS (TAKING OVER OF MANAGEMENT) RULE, 1978

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SNGH): I beg to lay on the Table:—

(1) A copy of Notification No. G.S.R. 438(E) published in Gazette of India dated the 30th August, 1978 containing corrigendum to Notification No. G.S.R. 414(E) dated the 16th August, 1978 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2763/78].

(2) A copy of the Sugar Undertakings (Taking Over of Management) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 552(E) in Gazette of India dated the 13th November, 1978, under section 21 of the Sugar Undertakings (Taking Over of Management) Ordinance, 1978. [Placed in Library. See No. LT-2764/78].

REPORTS ETC., UNDER BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ACT, 1970 NOTIFICATIONS UNDER GOLD (CONTROL) ACT, 1968, CUSTOMS TARIFF ACT, 1975, CENTRAL EXCISE RULES, 1944, AND CUSTOMS ACT, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFQUARULLAH): I beg to lay on the Table:—

(1) to relay on the Table a copy each of the following Report* (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—

(i) Report on the working and activities of the Central Bank of India for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(ii) Report on the working and activities of the Bank of India for the year ended the 31st December, 1977 along with the Accounts and Auditor's Report thereon.

(iii) Report on the working and activities of the Punjab National Bank for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(iv) Report on the working and activities of the Bank of Baroda for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(v) Report on the working and activities of the United Commercial Bank for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

*The Reports were previously laid on the Table on the 4th August, 1978.